

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/16	TP 248/17	Hearing	237(A)(ii)	Mr. Kumar Dinesh Seth Vs. MRO Tek Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.) A.K. Law associates
sharajith shetty

Petitioner

Counsel for petitioner is present. He reported that this matter cannot be transferred from the Hon'ble High Court to this Tribunal and that he will submit his argument that the matter is to be decided by the Hon'ble High Court of Karnataka at Bangalore. Smt. Prema Hatti, appearing for R-2 is present. Counsel for petitioner is directed to collect notice from the Registry and serve on 1st respondent. M/s. Adlaw Partners, counsel reported that Hon'ble High Court has allowed their company application to implead their party as 3rd respondent by name Umiya Builders and Developers. He has filed copy of the order of the Hon'ble High Court allowing the impleading application.

Counsel for petitioner is directed to take steps to implead the party in pursuance of the order of the Hon'ble High Court.

List it on 10.07.2017.

MEMBER (J)

MEMBER (T)